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CALCUTTA AND SUBURBAN POLICE (SUPERANNUATION FUND) ACT, 1905

6 of 1905

[27th December, 1905]

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CALCUTTA AND SUBURBAN POLICE (SUPERANNUATION FUND) ACT, 1905

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[27th December, 1905]

An Act to abolish the Calcutta and Suburban Police Superannuation Fund. WHEREAS it is expedient to abolish the Calcutta and Suburban Police Superannuation Fund; It is hereby enacted as follows:

1. Shortitle :-

This Act may be called the Calcutta and Suburban Police (Superannuation Fund) Act, 1905.

2. Repeal of enactments :-

Rep. by Ben. Act 1 of 1939.

3. Transfer and application of Calcutta and Suburban Police Superannuation Fund :-

All sums standing to the credit of the Calcutta and Suburban Police Superannuation Fund shall vest in [the State Government], to be applied, under rules made by the [State Government] in this behalf, towards the grant of pensions or gratuities to members of the Police force of the town or suburbs of Calcutta.